

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3299
ANSWERED ON:28.07.2009
FACILITIES TO FARMERS
Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of facilities made available to farmers to carry out agricultural activities under Rashtriya Krishi Vikas Yojana;
- (b) the details of funds spent so far on this scheme;
- (c) whether the Government proposes to review the scheme; and
- (d) if so, the details thereof?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a): Under Rashtriya Krishi Vikas Yojana (RKVY) funds are released to the States for implementation of projects approved by the State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the concerned State to create facilities for farmers to achieve 4% growth in Agriculture and allied sectors as envisaged under RKVY guidelines. Funds under the scheme is made available to the States as 100% grant. The States have full autonomy in the process of selection, planning, approval and execution of schemes. Funds are allocated to the States in two streams, viz., Stream-I and Stream-II and are routed through the State Agriculture Department, which is the nodal Department for the scheme. Under Stream-I, at least 75% of the RKVY funds are made available for specific projects as part of the State and District Plans. Under Stream-II, upto 25% of the total RKVY funds to a State are made available for strengthening existing State Sector schemes.

(b): RKVY was launched in August, 2007. The details of the funds allocated, released and expenditure is given at Annexure-I.

(c) & (d): RKVY has been approved with total outlay of Rs.25000/- crore for implementation during the 11th five year plan (2007-2012).